

FOURTEENTH REPORT

(SECOND LOK SABHA)

The Business Advisory Committee held a sitting on Thursday, the 5th December, 1957.

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:—

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| (1) The Preventive Detention (Continuance) Bill, 1957. | 8 hours. |
| (2) The Criminal Law Amendment Bill, 1957. | 4 hours. |
| (3) The Payment of Wages (Amendment) Bill, 1957. | 4 hours. |
| (4) The Indian Reserve Forces (Amendment) Bill, 1957, as passed by Rajya Sabha. | 1 hour. |
| (5) The Indian Tariff (Second Amendment) Bill, 1957. | 2 hours. |
| (6) No-Day-Yet-Named-Motion to be moved by Shri Bimal Comar Ghose regarding First Annual Report of the State Trading Corporation of India (Private) Limited. | 2 hours. |

NEW DELHI;

Dated the 5th December, 1957.

HUKAM SINGH,

Deputy Speaker